



WP(C) No. 16 of 2023

SHRI BISHNU PRASAD SHARMA

PETITIONER

VERSUS

THE SECRETARY,
LAND REVENUE AND DISASTER
MANAGEMENT DEPARTMENT & ORS.

RESPONDENTS

Date: 20/09/2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. N. Rai, Senior Advocate,
Mr. Pradeep Tamang, Advocate
Ms Tara Devi Chettri, Advocate

For Respondents : Mr. Zangpo Sherpa, Additional Advocate
No.1 & 2 General
Mr. Sujan Sunwar, Asst. Govt. Advocate

For Respondent No. : Mr. Bhusan Nepal, Advocate
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The learned Senior Counsel representing the petitioner submits that he would like to withdraw the present writ petition in view of the fact that he has preferred Title Suit No. 18 of 2022 before the Court of the learned District Judge at Gangtok.

Permitted.

The writ petition stands disposed as withdrawn.

Judge

Index : Yes / No
Internet : Yes / No

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